

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

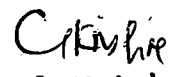
MA 370/94 in Application No. 465/92 of 199 .

Applicant(s).....
Union of India

Respondent(s).....
S.D. Mishra

Advocate for Applicant(s)
Mr. M.D. Sharma

Advocate for Respondent(s)
Mr. J.K. Kaushik

Notes of the Registry	(MA 370/94) (OA 465/92)	Orders of the Tribunal
4.8.94	Mr. U.D. Sharma - Counsel for the applicants Mr. J.K. Kaushik - Counsel for the respondent This is an MA for further extension of time for implementation of the order passed in OA No. 465/92 on 16.12.93. The counsel for the respondent has no objection to the MA being allowed. The applicants are granted two months time from today, for implementing the order passed on 16.12.93, as prayed by them. MA stands disposed of accordingly.  (O.P. Sharma) Member (A)  (Gopal Krishna) Member (J)	
	<i>copy set to</i> <i>for nfb. cl</i> <i>S. nfb. cl a</i> <i>und 4514 & 458</i> <i>del 11-8-17</i>	

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